

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – Court Nos. 1 & 2**

Date: 04-07-2018

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No. 08 of 2017 (SZ)	S. Kannammal Tiruppur District <b>Vs</b> The Government of India Ministry of Environment, Forests & Climate Change New Delhi and 6 others	M/s.R.Prabakar <b>Counsel for Applicant</b> M/s. Me.Saraswathy for R1 M/s.H.Yasmeen Ali for R2 & R4 M/s. E.Manoharan for R3 & R5 M/s. M.Muthappan for R6 M/s. V.P.Sengottuvel for R7	<b>07.08.2018</b>
2	Application No.44 of 2017(SZ)	Mr.K.Chandiran Uththukkottai, Thiruvallur <b>Vs</b> The District Environment Engineer, Tamil Nadu Pollution Control Board, Periyakuppam, Thiruvallur and 3 others	M/s.P.G.Thiyagu, <b>Counsel for Applicant</b> M/s.Rita Chandrasekar for R1,R2,R3 M/s. V.Sanjeevi K.Muthukumarasamy for R4	<b>07.08.2018</b>
3	Application No.182 of 2015 (SZ)	J.Madhan Kumar, Bangalore. <b>Vs</b> State of Karnataka, Vidhana Soudha, Ban galore and others	M/s Muralikrishnan <b>Counsel for Applicant</b>  M/s.Devaraj Asok for R1,R5,R6 M/s.Thirunavukkarasu for R4 M/s.M.R.Gokul Krishnan for R2 & R3 M/s.Anandavalli for R7 M/s.Sekar for R8 M/s.Holla & Holla, Vivek Holla for R9,R12 M/s Shetty & Hegde Associates, for R10 M/s.R.Suresh, Achappa.P.B, for R11	<b>07.08.2018</b>

			<p>M/s. Anup.S Shah Law Firm for R13</p> <p>Corporate Leisure &amp; Property Development (P) Ltd – R14</p> <p>M/s.Sathish Parasaran, R.Parthasarathy for R15</p> <p>Mr.Arun Karthik Mohan for R16</p> <p>Mr. B.Dhanaraj for R17</p>	
4	Application No.20 of 2016 (SZ)	<p>Mr. Santo P L , Trichur &amp; others</p> <p><b>Vs</b></p> <p>State of Kerala &amp; others</p>	<p>Mr. Rajan Vishnuraj &amp; Harish Vasudevan</p> <p><b>Counsel for Applicant</b></p> <p>M/s. E.K.Kumaresan for R1 &amp; R5,</p> <p>M/s. Rema Smrithi for R2 to R4,</p> <p>M/s Warriar &amp; Iyer Associates for R6 to R15, R18, R22 to R24, &amp; R26</p>	<b>07.08.2018</b>
5	Application No.270 of 2017 (SZ) <b>(Earlier)</b> O.A.No. 16 /2016 (SZ) <b>(Suo Moto)</b>	<p><b>Suo Moto</b></p> <p>The health Hazards created by Pollution of water from Bharathapuzha River as per news item in the 'Hindu' dated 15.01.2016</p>	<p>Smt. A.S.Suvitha for R1, R3 to R5</p> <p>Mr.GT.Navin for R2</p>	<b>07.08.2018</b>
6	M.A.No.220 of 2017(SZ) <b>IN</b> M.A.No.134 of 2017(SZ) <b>IN</b> Application No. 139 of 2017 (SZ)	<p>M/s. Gem Granites, Rep., by its Partner, Chennai.</p> <p><b>Vs</b></p> <p>Ministry of Environment, Forest and Climate Change, Rep., by its Secretary to Government, Union of India, New Delhi and 2 others</p>	<p>M/s. Abdul Saleem</p> <p><b>Counsel for Applicant</b></p>	<b>07.08.2018</b>
7	M.A.No.221 of 2017(SZ) <b>IN</b> M.A.No.135 of 2017(SZ) <b>IN</b> Application No. 140 of 2017 (SZ)	<p>M/s. Imperial Granites Private Limited, Rep.,by its Director, Chennai.</p> <p><b>Vs</b></p> <p>Ministry of Environment, Forest and Climate Change, Rep.,by its Secretary to Government, Union of India, New Delhi and 2 others</p>	<p>M/s. Abdul Saleem</p> <p><b>Counsel for Applicant</b></p>	<b>07.08.2018</b>

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
8	<b>Application No. 16 of 2011(SZ)</b>	Sri. S. Joel  <b>Vs</b> Union of India, Rep. by its Deputy Secretary to Government, Department of Shipping, New Delhi and others	Shri. M. Sathish Kumar <b>Counsel for Applicant</b>  Mr.M.R Gokul Krishnan for R1 & R2 M/s. Anand, Abdul, Vinodh for R4 M/s. M.K.Subramanian for R5,R6 and R7 M/s. H. Yasmeen Ali for R8 & R9 M/s. R. Venkatavaradan for R10	<b>07.08.2018</b>
9	<b>Application No. 02 of 2012 (SZ)</b>	Shri. S. Joel  <b>Vs</b> Union of India, Rep. by its Deputy Secretary to Government, Department of Shipping, New Delhi and others	Shri M. Sathish Kumar <b>Counsel for Applicant</b>  Mr.M.R Gokul Krishnan for R2 M/s. M.K.Subramanian for R3 and R4 M/s. R. Venkatavaradan for R5	<b>07.08.2018</b>
10	<b>Application No. 10 of 2014 (SZ) (THC)</b> (WP. No. 41532 of 2012)	Environment Support Group, Banashankari II Stage, Bangalore & Another  <b>Vs</b> National Biodiversity Authority Rep. by its Chairman, Chennai and 7 Others	Ms.Bhargavi S.Rao (P1) <b>Party in Person</b> Sri. Leo F Saldhana (P2) <b>Party in person</b>  M/s.M.R Gokul Krishnan for R1, R2 M/s.Devaraj Ashok for R3, R4 M/s P.V. Balasubramaniam for R6 M/s Abdul Saleem for R7 M/s.Ravi for R8	<b>07.08.2018</b>
11	Application No. 99 of 2017(SZ)	R.Dinesh Gopichettipalayam Tirupur District  <b>Vs</b> The Gopichettipalayam Municipality Rep. by its Commissioner	M/s. Yogeshwaran <b>Counsel for Applicant</b>  M/s. E.Manoharan for R1, R2 M/s. H.Yasmeen Ali for R3	<b>07.08.2018</b>

		Gopichettipalayam and 2 others		
12	Application No.267 of 2017(SZ)	Mr.Pious Thomas <b>Vs</b> Union of India	M/s.Jacob Sebastian <b>Counsel for Applicant</b>	<b>07.08.2018</b>
13	Application No.269 of 2017(SZ)	Mr.K.Prem Kumar, Madona, Industrial Estate P O, Trivandrum <b>Vs</b> Pollution Control Board And 2 others	M/s.S.M.Prem <b>Counsel for Applicant</b>  M/s. Rema Smrithi.V.K for R1 & R2	<b>07.08.2018</b>
14	Application No. 113 of 2016(SZ)	Heera Kerala Developers Pvt. Ltd., Heera Park, Vazhuthacaud, Thiruvananthapuram, Rep. by its Managing Director, Dr. A.R. Babu <b>Vs</b> Kerala Coastal Zone Management Authority, Rep. by its Secretary, Department of Environment and Climate Change, Thiruvananthapuram.	M/s. P.B Sahasranaman <b>Counsel for Applicant</b>  M/s. E.K.Kumaresan for Respondent	<b>07.08.2018</b>
15	Application No.175 of 2017(SZ)	Sri Muppalla Srinivasa Rao, Parchur Mandal, Prakasam District and another <b>Vs</b> State of Andhra Pradesh, Rep.,by its Pricipal Secretary, Revenue Secretariat, Guntur District and 6 others	M/s. Balaji Medamalli <b>Counsel for Applicant</b>  M/s.H.Yasmeen Ali for R1 to R7	<b>07.08.2018</b>
16	<b>Application No. 26 of 2013 (SZ) (THC) (WP No. 21439 of 2005 High Court of Karnataka)</b>	Janajagrithi Samithi, Rep. by its Executive President, Balakrishna S.Shetty, Udupi <b>Vs</b> The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s Clifton D' Rozario <b>Counsel for Applicant</b> M/s.M.Sumathy for R1 M/s.Devraj Ashok for R2 M/s T.K. Bhaskar for R3 M/s. Vijayakumar A Patil for R4 M/s. P.N. Rajeswaran for R5	<b>07.08.2018</b>
17	<b>Application No. 27 of 2013 (SZ)</b>	CSI Saint Luke's Church, Rep. by its Pastor	M/s Clifton D' Rozario <b>Counsel for Applicant</b>	<b>07.08.2018</b>

	<b>(THC) (WP No. 2180/2007 High Court of Karnataka)</b>	Robinson Barnabas, Udupi and another <b>Vs</b> The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s. M.Sumathi for R1 M/s.Devaraj Ashok for R2 M/s. T.K. Bhaskarfor R3 M/s. Vijayakumar A Patil for R4 M/s. P.N. Rajeswaran for R5	
18	<b>Application No. 28 of 2013 (SZ) (THC) (WP No. 11095/2007 High Court of Karnataka)</b>	Bellibettu Alade Devasthana, Yellur & 8 others <b>Vs</b> The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s Clifton D. Rozario <b>Counsel for Applicant</b> M/s. M.Sumathi for R1 M/s.Devaraj Ashok for R2 M/s. T.K. Bhaskar for R3 M/s. Vijayakumar A Patil for R4 M/s. P.N. Rajeswaran for R5	<b>07.08.2018</b>
19	<b>Appeal No. 51 of 2012 (SZ) (THC) (WP No 22933/2012 High Court of Karnataka)</b>	Janajagriti Samiti, Through its Member, Harishchandra shetty, Nandikur, Karnataka <b>Vs</b> The Union of India, Rep. by its Secretary, MoEF, New Delhi and others	M/s Clifton D' Rozario <b>Counsel for Appellant</b>  M/s. M.Sumathy for R1 M/s.Devraj Ashok for R2 M/s. T.K. Bhaskar for R3 M/s. P.N. Rajeswaran for R4	<b>07.08.2018</b>
20	Application No.265 of 2017(SZ) & M.A.No.216 of 2017(SZ) <b>(Kerala Circuit Bench Case)</b>	N G Soman, Ambalamedu P O , Ernakulam <b>Vs</b> Bharat Petroleum Co Ltd., Kochi & 5 others	Sri. K J Sunil <b>Counsel for Applicant</b>  M/s. King & Patridge for R1 M/s. Rema Smrithi for R3 & R4	<b>07.08.2018</b>
21	Appeal No.103 of 2016 (SZ)	Samaj Parivarthana Samudaya, Rep. by its board Member, Deepak C N <b>Vs</b> State Level Environment, Impact Assessment Authority Karnataka, Rep. by its Member Secretary, Bangalore and another	M/s.Maitreyi Krishnan, <b>Counsel for Appellant</b> M/s.Devaraj Ashok for R1 M/s .Arun Karthick Mohan for R2	<b>07.08.2018</b>

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